

storage of such heavy machinery, in future. These are being implemented.

**Reports of Commissioner of S.C. and S.T.**

97. { Shri Indrajit Gupta:  
Shri Yashpal Singh:  
Shri Kapur Singh:

Will the Minister of Social Security be pleased to state:

(a) whether the reports of the Commissioner of Scheduled Castes and Scheduled Tribes for the years 1962-63 and 1963-64 have not so far been presented to Parliament;

(b) if so, the reasons therefor; and

(c) the steps being taken to expedite their presentation?

**The Minister of Law and Social Security (Shri A. K. Sen):** (a) to (c). The Commissioner for Scheduled Castes and Scheduled Tribes has submitted his report for the year 1962-63, to the President. As this report has not been printed yet it has not been possible to place copies of this report on the Tables of the Lok Sabha and Rajya Sabha. Steps are being taken to expedite the printing of this report.

The report of the Commissioner for the year 1963-64 expected to be submitted to the President on or about 30th September, 1964.

**Autonomous Body for Social Welfare Work**

98. { Shri Indrajit Gupta:  
Shri Yashpal Singh:

Will the Minister of Social Security be pleased to state:

(a) whether it is proposed to create an autonomous body for social welfare work;

(b) if so, the reasons therefor; and

(c) when a decision in the matter is likely to be taken?

**The Minister of Law and Social Security (Shri A. K. Sen):** (a) There is already the Central Social Welfare Board which enjoys autonomy;

(b) and (c). Do not arise.

**Rice Production**

99. **Shri R. G. Dubey:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that 23 blocks have been selected in Punjab for the implementation of the programme of intensive cultivation of rice during 1964-65 to increase its production; and

(b) how the scheme is progressing and whether Government propose to extend this scheme to other States?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) Yes.

(b) The scheme was launched only during the Kharif season of the current year. It is, therefore, too early to assess the results. Similar schemes have also been introduced in the other States.

**Air India Boeing 707-320B**

100. { Shri R. G. Dubey:  
Shri Jashvant Mehta:

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that Air India's new boeing 707-320B arrived here on the 29th May, 1964, after a non-stop flight from London; and

(b) how this new Boeing compares with the existing ones?

**The Minister of Civil Aviation (Shri Kanungo):** (a) Yes, Sir.

(b) The new aircraft has the Pratt & Whitney JT3D-3B Turbofan engines installed, which have higher take-off thrust rating by 500 lbs. per engine. Together with the improved features like full length leading edge flap, modified wing tips and main flap of larger area the higher rated thrust engines enable the aircraft to take-off and land at lesser runway length than